## Government of India Ministry of Consumer Affairs, Food and Public Distribution Department of Consumer Affairs

### LOK SABHA UNSTARRED QUESTION NO. 273 TO BE ANSWERED ON 26.04.2016

### CONSUMER AWARENESS AGAINST TAINTED COMPANIES

### 273. SHRI KIRTI AZAD:

# Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION miHHOrk ekey; [kk | vk | holt fud for j.k etahbe pleased to state:

- (a) whether the Government has taken steps for creating consumer awareness against tainted companies;
- (b) if so, the details thereof; and
- (c) whether the Government maintains a database of various tainted companies classified under different sectors and if so, the details thereof?

## ANSWER

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# THE MINISTER OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI RAM VILAS PASWAN)

(a) & (b) : Under multi-media "Jago Grahak Jago" Campaign the Consumers are made aware about consumer related issues including consumer safety, consumer protection, quality assurance, unfair trade practices, misleading advertisements, etc.

(c) : No Madam.

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